National Company Law Tribunal Allahabad Bench

CP NO(TB)24/A40/2017
CP NO (TR) 24/A 40/2017 ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.10.2017
NAME OF THE COMPANY: JEKPL LA
SECTION OF THE COMPANIES ACT: U/S 60 (5) of 18B Code of 2016

SI. NO.	Name	Designation	Representation	Signature
1. MR.	ANURAG KHI	ANNA SR. AD	v. 7 Applicant	7100
2. Ms.	GUNJAN JA	DWANI ADV	1. CERDONT-	(volum
3. MR.	ASHISH RA	JA ADV	. Import &	Bank Solution
5 m	Allega Mr. Nes Anil Kome Mukerh M Sarverh Kar	or Johan	POST Respondent POST Respondent SEXEL Put a Adu	Swif o

CP No.(IB) 24/ALD/2017, CA NO. 159/2017

Heard counsel for applicant Sr. Advocate Shri Anurag Khanna at length. Arguments on behalf of the Opposite party are heard in part. Counsel for applicant are at liberty to file reply.

List the matter on 16.10. 2017 for further hearing.

Dated:06.10.2017

Typed by P.K.Jyoti

Shri H.P. Chaturvedi, Member (Judiciai)